

**Title:** Regarding fresh cases of communal clashes and violence in Gujarat and Haryana.

SHRI G.M. BANATWALLA (PONNANI): Mr. Deputy Speaker, Sir, the communal situation of the country needs serious attention of the Government. Even twenty days after the first flare up in Gujarat, the anti-minority violence continues. There are fresh instances also of loot, arson, stabbing and so on. There is a need for strict measures to maintain peace. Even in Haryana there were attacks on the mosques and the entire communal situation is getting very complicated and explosive.

The RSS now comes forward with a resolution threatening the Muslims that their safety lies in the pleasure of the majority community. Article 21 of the Constitution guarantees the right to life and here we have an organisation that says that the right to life rests on the pleasure of a certain community. The Government must come forward and explain its stand on such explosive matters. The Government cannot remain quiet on such matters....(*Interruptions*)

**श्री शिवराज सिंह चौहान :** उपाध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। यह मामला कल डिसकशन में आ चुका है।

**उपाध्यक्ष महोदय :** जोरी ऑवर में कोई व्यवस्था का प्रश्न नहीं होता। (व्यवधान)

SHRI G.M. BANATWALLA : There is a sense of insecurity. (Interruptions) I, therefore, ask the Government to respond to the entire situation and come forward with a Resolution. The Government must come forward and resolve to act against such communal elements that are spoiling the entire atmosphere.

13.12 hrs.